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Title : Introduction of the Securities and Exchange Board of India (Amendment) Bill, 2009.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): I beg to move for leave to introduce a Bill further to amend the Securities and Exchange Board of India Act, 1992.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Securities and Exchange Board of India Act, 1992.

"

*The motion was adopted.*

SHRI NAMO NARAIN MEENA: I introduce the Bill.

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 2 p.m.

**12.18 hrs.**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

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**14.00 hrs.**

(The Lok Sabha again met at Fourteenth of the clock)

(Mr. Deputy Speaker *in the Chair*)

श्री मुलायम सिंह यादव (मैनपुरी): उपाध्यक्ष महोदय, एक बहुत महत्वपूर्ण सवाल है। ...(व्यवधान)

उपाध्यक्ष महोदय : मैटर्स अंडर रूल 377 के बाद आपको मौका देते हैं।

â€¦(व्यवधान)

उपाध्यक्ष महोदय : पेपर्स तो ले करने दें।

â€¦(व्यवधान)

श्री मुलायम सिंह यादव : पहले मेरी बात सुन तो लीजिए। ... (व्यवधान)